## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/80/2017

NAME OF THE PETITIONER

: I GEN POWER SYSTEM PVT LTD

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

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## **ORDER**

Counsel for the petitioner present. Mr.Arun Kumar, representing ROC present and stated that copy of CP/80/2017 is not furnished to him. Petitioner's Counsel is directed to furnish a copy of the CP to the other side before the next date of hearing. At request of the respondent time is enlarged for filing counter. Put up on 25.10.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)